

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.1 In Civil Appeal No.5228/2000

MGT.OF THE GOODWILL GIRLS H.SCHOOL & ANR

Appellant (s)

VERSUS

SMT. J.MARY SUSHEELA & ORS.

Respondent (s)

(For modification of court's order dated 15.09.2000 and office report)
(With I.A. No.2 - Appln. for modification of Court's order dated
15.09.2000)

Date : 11/11/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr. S.S. Javali, Sr.Adv.
Mr. B.V. Sabrad,Adv.
Mr. P.R. Ramasesh,Adv.

For Respondent (s) Mr. R.S. Hegde,Adv.
Mr. P.P. Singh,Adv.

Mr. N. Ganpathy,Adv.

Mr. G.V. Chandrashekar,Adv.
Mr. K.R. Nagaraja,Adv.

UPON hearing counsel the Court made the following
O R D E R

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.SP2

I.A. No.1@@
CCCCCCCC
Heard.

I.A. No.1 is permitted to be withdrawn with
liberties to avail of any remedies as are open to the
applicant-Management, as may be permissible in law.

I.A. No.2@@
CCCCCCCC
Heard.

No merits.
I.A. No.2 is, accordingly, dismissed.

.SP1

(Neena Verma)
Court Master

(K.K. Chadha)
Court Master

Signed order is placed on the file.